

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O. A. No. 1726 of 1995

New Delhi, this the 19th day of September, 1995.

Hon'ble Mr. B.K. Singh, Member (A)

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Dr Nitin Virmani
A-10, Shanker Garden,
New Delhi-18.

... Applicant,

(in person)

} vs.

1. Development Commissioner,
Directorate of Animal Husbandry,
Government of National Capital
Territory of Delhi, Hill Road, Delhi. .. Respondent

Order (oral)

(delivered by Hon'ble Mr. B.K. Singh, Member (A))

The applicant appears in person and states that he would like to withdraw this application. The application is accordingly dismissed as withdrawn.

J. Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

B.K. Singh
(B.K. Singh)
Member (A)

/sds/